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Title : Papers laid on the Table by members/Ministers.

THE MINISTER OF CULTURE AND MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): Sir, I beg to lay on the Table :-

(1) A copy of the Annual Administration Report (Hindi and English versions) of the Delhi Development Authority , New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3384/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(Placed in Library, See No. LT 3385/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Academi, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Academi, New Delhi, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3386/05)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3387/05)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Delhi Public Library, Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Public Library, Delhi, for the year 2003-2004.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 3388/05)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Urban Affairs, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3389/05)

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): I beg to lay on the Table :-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section (3) of the All India Services Act, 1951:-

(i) The Indian Administrative Service (Appointment by Promotion) Amendment Regulations, 2005 published in Notification No. G.S.R. 49 in Gazette of India dated the 12th February, 2005.

(ii) The Indian Police Service (Appointment by Promotion) Amendment Regulations, 2005 published in Notification No. G.S.R. 50 in Gazette of India dated the 12th February, 2005.

(iii) The Indian Forest Service (Appointment by Promotion) Amendment Regulations, 2005 published in Notification No. G.S.R. 51 in Gazette of India dated the 12th February, 2005.

(iv) The Indian Administrative Service (Appointment by Promotion) Second Amendment Regulations, 2005 published in Notification No. G.S.R. 629 (E) in Gazette of India dated the 13th October, 2005.

(v) The Indian Police Service (Appointment by Promotion) Second Amendment Regulations, 2005 published in Notification No. G.S.R. 630 (E) in Gazette of India dated the 13th October, 2005.

(vi) The Indian Forest Service (Appointment by Promotion) Second Amendment Regulations, 2005 published in Notification No. G.S.R. 631 (E) in Gazette of India dated the 13th October, 2005.

(Placed in Library, See No. LT 3390/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural & Sports Board, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Central Civil Services Cultural & Sports Board, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3391/05)

(3) A copy of the Notification No. G.S.R. 347 (Hindi and English versions) published in Gazette of India dated the 8th October, 2005, making certain amendments in the Second Schedule to the Right to Information Act, 2005 under sub-section (3) of section 24 of the said Act.

(Placed in Library, See No. LT 3392/05)

(4) Fourteen statements (Hindi and English versions) showing reasons for delay in laying the Notifications* under All India Services Act, 1951.

(Placed in Library, See No. LT 3393/05)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir,
I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Yoga and Naturopathy, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3394/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Post Graduate Teaching and Research in Ayurved, Jamnagar, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Post Graduate Teaching and Research in Ayurved, Jamnagar, for the year 2004-2005.

(Placed in Library, See No. LT 3395/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2004-2005.

(Placed in Library, See No. LT 3396/05)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2004-2005, alongwith Audited Accounts.

A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2004-2005.

(Placed in Library, See No. LT 3397/05)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3398/05)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3399/05)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurveda and Siddha, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3400/05)

(8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the HSCC (India) Limited, Delhi, for the year 2004-2005

(ii) Annual Report of the HSCC (India) Limited, Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3401/05)

(9) A copy of the Memorandum of Understanding (Hindi and English versions) between the HSCC (India) Limited and the Ministry of Health and Family Welfare, for the year 2004-2005.

(Placed in Library, See No. LT 3402/05)

(10) A copy of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954:-

(i) The Prevention of Food Adulteration (Sixth Amendment) Rules, 2005 published in Notification No. G.S.R. 659 (E) in Gazette of India dated the 11th November, 2005.

(ii) The Prevention of Food Adulteration (Seventh Amendment) Rules, 2005 published in Notification No. G.S.R. 655 (E) in Gazette of India dated the 10th November, 2005.

(iii) The Prevention of Food Adulteration (Eighth Amendment) Rules, 2005 published in Notification No. G.S.R. 670 (E) in Gazette of India dated the 17th November, 2005.

(iv) The Prevention of Food Adulteration (Tenth Amendment) Rules, 2005 published in Notification No. G.S.R. 688 (E) in Gazette of India dated the 25th November, 2005.

(Placed in Library, See No. LT 3403/05)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3404/05)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Siddha, Chennai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Siddha, Chennai, for the year 2004-2005.

(Placed in Library, See No. LT 3405/05)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Morarji Desai National Institute of Yoga, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3406/05)

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARI NARAYAN RAO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(1) (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Chennai, for the year 2004-2005.

(ii) Annual Report of the Neyveli Lignite Corporation Limited, Chennai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3407/05)

(2) (i) Review by the Government of the working of the Coal India Limited, Kolkata, for the year 2004-2005.

(ii) Annual Report of the Coal India Limited (Volumes-I and II), Kolkata, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3408/05)

(3) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khammam, for the year 2004-2005.

Annual Report of the Singareni Collieries Company Limited, Khammam, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3409/05)

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI DAYANIDHI MARAN): Sir, on behalf of Dr. Shakeel Ahmed, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2004-2005. **(Placed in Library, See No. LT 3410/05)**

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3411/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research, Mumbai, for the year 2004-2005.

(Placed in Library, See No. LT 3412/05)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the DOEACC Society, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the DOEACC Society, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3413/05)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the ERNET India, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the ERNET India, for the year 2004-2005.

(Placed in Library, See No. LT 3414/05)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Materials for Electronics Technology (C-MET), Pune, for the year 2004-2005. **(Placed in Library, See No. LT 3415/05)**

(7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956: -

(a) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3416/05)

(b) (i) Review by the Government of the working of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Mahanagar Telephone Nigam Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3417/05)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Informatics Centre Services Incorporated, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Informatics Centre Services Incorporated, New Delhi, for the year 2004-2005.

(Placed in Library, See No. LT 3418/05)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing, Pune, for the year 2004-2005.

(Placed in Library, See No. LT 3419/05)

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): Sir, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Institute of Fundamental Research, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Institute of Fundamental Research, Mumbai, for the year 2004-2005.

(Placed in Library, See No. LT 3420/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2004-2005.

(Placed in Library, See No. LT 3421/05)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2004-2005.

(Placed in Library, See No. LT 3422/05)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Tata Memorial Centre, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tata Memorial Centre, Mumbai, for the year 2004-2005.

(Placed in Library, See No. LT 3423/05)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2004-2005.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2004-2005, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Physics, Bhubaneswar, for the year 2004-2005.

(Placed in Library, See No. LT 3424/05)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Ahmedabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Plasma Research, Ahmedabad, for the year 2004-2005.

(Placed in Library, See No. LT 3425/05)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Mathematical Sciences, Chennai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Mathematical Sciences, Chennai, for the year 2004-2005.

(Placed in Library, See No. LT 3426/05)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Harish Chandra Research Institute, Allahabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish Chandra Research Institute, Allahabad, for the year 2004-2005.

(Placed in Library, See No. LT 3427/05)

(9) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Electronics Corporation of India Limited, Hyderabad, for the year 2004-2005.

(ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3428/05)

(b) (i) Review by the Government of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2004-2005.

(ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3429/05)

(c) (i) Review by the Government of the working of the Indian Rare Earths Limited, Mumbai, for the year 2004-2005.

(ii) Annual Report of the Indian Rare Earths Limited, Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3430/05)

(d) (i) Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 2004-2005.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3431/05)

(e) (i) Review by the Government of the working of the Bharatiya Nabhikiya Vidyut Nigam Limited, Kalpakkam, for the year 2004-2005.

(ii) Annual Report of the Bharatiya Nabhikiya Vidyut Nigam Limited, Kalpakkam, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3432/05)

(f) (i) Review by the Government of the working of the Antrix Corporation Limited, Bangalore, for the year 2004-2005.

(ii) Annual Report of the Antrix Corporation Limited, Bangalore, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3433/05)

(g) (i) Review by the Government of the working of the Semiconductor Complex Limited, S.A.S. Nagar, for the year 2004-2005.

(ii) Annual Report of the Semiconductor Complex Limited, S.A.S. Nagar, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3434/05)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Hyderabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Remote Sensing Agency, Hyderabad, for the year 2004-2005.

(Placed in Library, See No. LT 3435/05)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Physical Research Laboratory, Ahmedabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Physical Research Laboratory, Ahmedabad, for the year 2004-2005.

(Placed in Library, See No. LT 3436/05)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Space Applications Centre, Shillong, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the North Eastern Space Applications Centre, Shillong, for the year 2004-2005.

(Placed in Library, See No. LT 3437/05)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National MST Radar Facility, Gadanki, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National MST Radar Facility, Gadanki, for the year 2004-2005.

(Placed in Library, See No. LT 3438/05)

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during the various sessions of Tenth, Twelfth, Thirteenth and Fourteenth Lok Sabhas:-

TENTH LOK SABHA

1. Statement No. XLVI Sixth Session, 1993

(Placed in Library, See No. LT 3439/05)

TWELFTH LOK SABHA

2. Statement No. XXXV Second Session, 1998

(Placed in Library, See No. LT 3440/05)

3. Statement No. XXX Third Session, 1998

(Placed in Library, See No. LT 3441/05)

4. Statement No. XXXIII Fourth Session, 1999

(Placed in Library, See No. LT 3442/05)

THIRTEENTH LOK SABHA

5. Statement No. XXXII Second Session, 1999

(Placed in Library, See No. LT 3443/05)

6. Statement No. XXXIII Third Session, 2000

(Placed in Library, See No. LT 3444/05)

7. Statement No. XXVIII Fourth Session, 2000

(Placed in Library, See No. LT 3445/05)

8. Statement No. XXVII Fifth Session, 2000

(Placed in Library, See No. LT 3446/05)

9. Statement No. XXVII Sixth Session, 2001

(Placed in Library, See No. LT 3447/05)

10. Statement No. XXXIV Seventh Session, 2001

(Placed in Library, See No. LT 3448/05)

11. Statement No. XXI Eighth Session, 2001

(Placed in Library, See No. LT 3449/05)

12. Statement No. XIX Ninth Session, 2002

(Placed in Library, See No. LT 3450/05)

13. Statement No. XVI Tenth Session, 2002

(Placed in Library, See No. LT 3451/05)

14. Statement No. XIV Eleventh Session, 2002

(Placed in Library, See No. LT 3452/05)

15. Statement No. XII Twelfth Session, 2003

(Placed in Library, See No. LT 3453/05)

16. Statement No. IX Thirteenth Session, 2003

(Placed in Library, See No. LT 3454/05)

17. Statement No. VIII Fourteenth Session, 2003

(Placed in Library, See No. LT 3455/05)

FOURTEENTH LOK SABHA

18. Statement No. VI Second Session, 2004

(Placed in Library, See No. LT 3456/05)

19. Statement No. IV Third Session, 2004

(Placed in Library, See No. LT 3457/05)

20. Statement No. II Fourth Session, 2005

(Placed in Library, See No. LT 3458/05)

21. Statement No. I Fifth Session, 2005.

(Placed in Library, See No. LT 3459/05)